

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 13<sup>th</sup> SEPTEMBER, 2023, 10:30 A.M.**

CP (IB) No. 5/CB/2023, IA (IB) No. 263/CB/2023

**Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Chandan Lal Sahu -Vs- Ecomaister Beads India Pvt. Ltd.
Under Section	9 IBC

For Petitioner (s)

Mr. Saswat K. Acharya, Adv.

For Respondent (s)

:

**ORDER**

**IA (IB) No. 263/CB/2023**

Ld. counsel Mr. Saswat K. Acharya is present for the applicant/RP. This is an application filed under Section 21 of IBC 2016 read with Rule 17 of IBBI (Resolution Process of Corporate Persons) Regulations, 2016, to take on record the report consisting Committee of Creditors (CoC) discussed and taken on file. Accordingly, this application is allowed and disposed of.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**